

RAJYA SABHA

Saturday, the 20th July, 1991/29 Asadha, 1913 (Saka)

The House met at eleven o'clock, The Deputy Chairman in the chair.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh) On a point of order.

THE DEPUTY CHAIRMAN: I have to get a paper laid on the Table of the House. Let the day start with official work. Paper to be laid on the Table, Shri Shantaram Potdukhe.

PAPER LAID ON THE TABLE

The Economic Survey, 1990-01

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): Madam, I beg to lay on the Table a copy (in English and Hindi) of the Economic Survey, 1990-91 [Placed in Library. See No. LT—115/91]

LEAVE OF ABSENCE

THE DEPUTY CHAIRMAN: I have to inform the Members that the Chairman has received a letter from Shri Gaj Singh to the effect that he is on a study tour in U.K. and Spain and is unable to attend the current session. He has, accordingly, requested for the grant of leave of absence from the sittings during the current session.

It is the pleasure of the House that permission be granted to Shri Gaj Singh for remaining absent from all the sittings of the House during the current session!

(No hon'ble Member dissented.)

THE DEPUTY CHAIRMAN: Permission to remain absent is granted.

Now, Statement regarding Government Business. *(Interruptions)...*

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SHRI A. G. KULKARNI (Maharashtra): When will the Prime Minister reply?

THE DEPUTY CHAIRMAN: The Prime Minister will reply at 3 o'clock.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): I am on a point of order. *(Interruptions)...*

THE DEPUTY CHAIRMAN: Now Special Mentions. *(Interruptions)...*

SHRI V. NARAYANASAMY (Pondicherry) ; Madam, I will only take half a minutes. I seek your permission. *(Interruptions)...*

THE DEPUTY CHAIRMAN: No, no. Don't seek my permission. He is on a point of order. I do not know what he wants to say. There is no order just now. *(Interruptions).*

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SHRI SUBRAMANIAN SWAMY: Madam, I am on a point of order. It is just the right time before the agenda is taken up. *(Interruptions)...*

THE DEPUTY CHAIRMAN: Yes.

REFERENCE TO REPORTED STATEMENT OF THE MINISTER OF COMMERCE

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Madam Deputy Chairman, it is a parliamentary convention that when the Parliament is in session Ministers are not to make any statement outside the House. Today I saw from the papers that the Minister of State for Commerce, Mr. Chidambaram, has said that the commercial policy that has been followed was the one that I drafted as the Commerce Minister and the Cabinet Committee adopted. First of all that statement is not true. What has been adopted by the new Government is not what I had recommended. Secondly, since he has quoted from a secret Cabinet document, I would like the Government to place it on the Table of the House so that we can really know what